NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1077/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

HDFC Bank Ltd.

V/s.

Kamla Landmarc Motors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

1 Adv. Shyam Kapadi'a

a/w Adv. Sankalp Anantwar

and Adv. Nichitha Nambian

i/b Indialan for Financial

Cudital.

Advocates Abrantiva

ORDER

TCP No. 1077/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for further hearing on 11.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)